

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP (IB) No. 6/CB/2023, IA (IB) No. 81/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Piramal Capital & Housing Finance Ltd. -Vs- Manoj Bagadia
Under Section	95 IBC

For Petitioner (s)

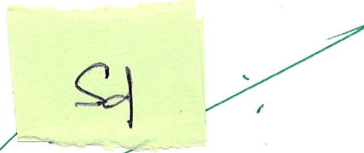
Mr. Venugopal Mahapatra, Adv.
Mr. Sachin Kumar Sahu, Adv.

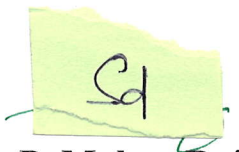
For Respondent (s)

:

ORDER

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 24.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)